

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO 25 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE V SRISHANANDA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH ORDERS			
1	CRL.P 201203/2024 REG: MAINTAINABILTY OF CRL.PETITION (DATE)	(,) ARUNKUMAR AMARGUNDAPPA	HCGP FOR R1 R2-SERVED
HEARING - INTERLOCUTORY APPLN			
2	WP 102606/2013 REG: IA 1/2024 FOR DIRECTION	(KLR, RES) SHIVANAND PATIL	GOVT ADVOCATE FOR R1 (MA NOT FILED) G G CHAGASHETTI AND L T PUJARI FOR R2 R S SIDHAPURKAR AND H M GILKI FOR R3(a) AND R3(b)
<u>Connected With</u>			
2.1	WP 102796/2013 REG: IA 1/2024 FOR DIRECTION	(KLR, RES) R S SIDHAPURKAR	G G CHAGASHETTI FOR R2 HCGP FOR R1 SHIVANAND PATIL FOR R3
ADMISSION			
3	CRL.P 201663/2023 A/W IA 1/2023 FOR STAY (DATE)	(482(Cr.PC)/528(BNSS), RAVI B PATIL)	HCGP FOR R1 K M GHATE FOR R2

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